

No. HCK/STY/03/2009

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH, KALABURAGI
DATED: 04th June, 2024.**

NOTIFICATION

Sub: Calling of sealed quotations for purchase of Smart Id card,
card holder with multicolor tags to this Office – reg

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It is hereby notified that the High Court of Karnataka, Kalaburagi Bench proposes to print and supply of Smart Id card, card holder with multicolor tags.

Therefore, sealed quotations are invited from various firms located in Kalaburagi city which are dealing with printing and supply of Smart Id card, card holder with multicolor tags, in the format enclosed.

Further, the firms may be requested to furnish their quotations to this office with a superscription on the envelope as ***"QUOTATIONS FOR PRINT AND SUPPLY OF PLASIC SMART ID CARDS, MULTICOLOR TAGS AND CARD HOLDERS"*** on or before 19.06.2024 at 4:00 PM as opening of sealed quotations would be held on 20.06.2024 at 4:00 PM in the chambers of the Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench.

CONDITIONS FOR SUPPLY OF ARTICLES:

1. Rates have to be quoted inclusive of GST and supply charges.
2. The above said items have to be supplied at first and the payment will be made only after supply and satisfaction about quality of the materials supplied, covering all aspects.
3. Supply should be made within a week from the date of the order.

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4. Right is reserved by this authority to cancel the contract/quotation at any time, if supplied items found to be not satisfactory.
5. Identity cards to be supplied with tag and card holder.
6. Identity cards to be printed as per the data furnished by the office.

BY ORDER

Sd/
(BASAVARAJ CHENGTI)
Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.